

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 608
Appeal-15/252/ND/2024

IN THE MATTER OF:
INCOME TAX OFFICER

...APPELLANT

Vs.

REGISTRAR OF COMPANIES
(PBSS INFRASTRUCTURE PVT LTD.)

...RESPONDENT

Section
U/s 252 (1)

Order delivered on 11.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant/ IT Department :Mr. Puneet Rai, Sr. St. Counsel, Mr. Rishabh Nangia, Jr. St. Counsel, Mr. Ashwini Kumar, Jr. St. Counsel, Adv. Nikhil Jain.

For the RoC :Adv Aakash Sharma

ORDER

Ld. counsel on behalf of the Income Tax Department is present and submitted that they have served the Respondents through publication and filed the proof of service which is now available on e-portal. None appears on behalf of the Respondent other than RoC. One more opportunity is given to the Respondent to appear and file their response. List the matter on **19.09.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)